

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 96 OF 2016**

**Dated: 10<sup>th</sup> May, 2016**

**In the matter of :**

**TANGEDCO**

**Versus**

**Tamil Nadu Electricity Regulatory Commission**

**.... Appellant (s)**

**....Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **12.07.2016.**

**COURT MASTER**